

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/129/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s Naargo Industries Private Limited & 7 others  
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. Karthik Seshadri  
R. Pradeep

Counsel for Respondents

R. Pradeep  
For Respondents

2. Cibi Vishnu

Counsel for Petitioner

Cibi Vishnu

**ORDER**

Shri Cibi Vishnu, counsel for petitioner present. Shri R Pradeep, counsel for respondents present. Both the counsel sought time for submitting final arguments. Time extended at their request. Put up on **16.03.2017 at 10.30 A.M.**

(K. Anantha Padmanabha Swamy)  
Member (Judicial)